

[Print](#)**Defective Case Register from 2025-12-22 to 2025-12-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/38979/2025	DIPTIMAYA PATTNAIK	2025-12-22	1. Page marking not done correctly in Index 2. Annexure- 1 and 2 not marked in the application 3. Annexure-1 not attested.
2	D-BLAPL/39477/2025	GOKULANANDA SAHU	2025-12-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 12 not neat.
3	D-BLAPL/39471/2025	ABINASH ACHARYA	2025-12-22	i) Page no. 27 not legible.
4	D-BLAPL/39478/2025	BIJAYA KUMAR RAGADA	2025-12-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.2/- not paid in the v.nama.
5	D-CRLMC/39176/2025	KHAGESWAR BEHERA	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration. 2.As per record, CRLMC Petition and Annexure-1 and 2 not properly page marked in Index.
6	D-WP(C)/53054/2025	ASISH MISHRA	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 not correctly mentioned in the affidavit of the I.A
7	D-ABLAPL/39548/2025	LAXMIDHAR DASH	2025-12-22	1. Page marking of Ann.1 in Index not correct. 2. Dates mentioned in Sl.1 and 2 of Date Chart not correct. 3. Ann.1 page 8 and 9 not legible.
8	D-WP(C)/53694/2025	SAMIR KUMAR MISHRA	2025-12-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Occupation of the petitioner not furnished in affidavit. 2.OPLE Case No.4763/2025 mentioned in the Index synopsis date chart and in petition not tally with under Annex-2
9	D-CRLMC/39325/2025	JYOTIRMAYA SAHOO	2025-12-22	1. PS case number not correctly furnished in 2nd line of the page no.3.
10	D-WP(C)/52116/2025	BISWAJIT MOHAPATRA	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no -4 affidavit in the I.A not correctly mentioned.Paragraph not correctly mentioned in the affidavit of the I.A.
11	D-WP(C)/53059/2025	ASISH MISHRA	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 affidavit of the I.A not correctly mentioned

12	D-WP(C)/51746/2025	JAGAJIBAN PRADHAN	2025-12-22	Copy of the report dt.14.04.2022 and Report dt.22.11.2022 mentioned in the Index(Anx-10 and 11) appears to be wrong
13	D-WP(C)/53188/2025	CHITTA RANAJAN DAS	2025-12-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-CRLMC/39414/2025	SIDHARTH SANKAR MOHAPATRA	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and date chart not filed.
15	D-CRLREV/39245/2025	RAJESWAR HOTA	2025-12-22	1 .Good ground certificate not furnished.
16	D-CONTC/51659/2025	ADV.	2025-12-22	COPY OF CAUSE TITLE IN W.P(C) NO.19338/2025 BE FILED THEN PUT UP FOR SR
17	D-WP(C)/50823/2025	BIVUDATTA CHALAN	2025-12-22	Date and no. not correctly mentioned in index and averments
18	D-CONTC/51657/2025	ADV.	2025-12-22	IN DATE CHART IN SL.NO.1 DATE NOT MENTION
19	D-CRLREV/39274/2025	SUSANTA MOHAPATRA	2025-12-22	Vernacular and good ground certificate not furnished . 2.Petitioner no- 2 and 3 not mentioned in V. nama and not singed in V.nama
20	D-CRLREV/39358/2025	BIJAYA KUMAR RAGADA	2025-12-22	Annex - 1 not mentioned in petition.
21	D-WP(C)/53452/2025	SAPAN KUMAR PAL	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
22	D-ABLAPL/39549/2025	PRADEEP KUMAR DAS	2025-12-22	1. Paragraph declaration not correct.
23	D-WP(C)/52548/2025	ASHIS KUMAR MISHRA	2025-12-22	Hologram of Rs.50/- to be paid on V nama
24	D-WP(C)/52629/2025	KRISHNA CHANDRA SAHU	2025-12-22	Page no. 13 and15 not neat
25	D-CRLMC/39945/2025	BISWABHUSAN DAS	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Subject Code Not Furnished .
26	D-CRLMC/39878/2025	ABHISIDDHANTA SAHOO	2025-12-22	1. GR case number not correctly furnished in Prayer of the petition.
27	D-ABLAPL/39566/2025	MANGU NANDY	2025-12-22	1. Page marking of Bail Application and Ann.1 in Index not correct. 2. Synopsis and Date Chart not page marked.
28	D-BLAPL/39468/2025	BAIJAYANTI MOHANTY	2025-12-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Father name of the victim be redacted from para-2 of the petition. ii) For further S.R.

29	D-CRP/53295/2025	SUDHIR KUMAR PATRA	2025-12-22	1.D.C.Fee of Rs.39/- to be Paid. Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
30	D-RSA/50857/2025	BIKRAM RATH	2025-12-22	1. Period of Delay 09 days
31	D-CMAPL/53689/2025	ADV.	2025-12-22	Put up for SR after filing of c. copy of impugned order under Anx-2.
32	D-ABLAPL/39562/2025	PRAFULLA CHANDRA ACHARYA	2025-12-22	1. Synopsis and Date Chart not page marked. 2. GR case no.mentioned in Prayer not correct. 3. Ann.2 not attested.
33	D-ABLAPL/39569/2025	AMULYA RATNA PANDA	2025-12-22	1. Name of father of Petitioner in CT and Vakalatanama not tally.
34	D-WP(C)/53659/2025	ADHIRAJ MOHANTY	2025-12-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-ABLAPL/39588/2025	RASHMI RANJAN MISHRA	2025-12-22	1. Ann.1 not legible.
36	D-BLAPL/39474/2025	AMLAN SHAKTI PAUL	2025-12-22	i) Deponent does not signed in the affidavit.ii) For further S.R. after filing of C.Copy of Rejection order.
37	D-CMP/52947/2025	PRAFULLA CHANDRA ACHARYA	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-BLAPL/39556/2025	TARA PRASAD MOHAPATRA	2025-12-22	As per Index annexures-2 not mentioned in the petition copy.
39	D-WP(C)/53683/2025	HRUDANANDA MOHAPATRA	2025-12-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 30 not neat.
40	D-WP(C)/51982/2025	NIRANJAN PRADHAN	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 85 and 108 not neat. 2..Receipt Showing Serv.copy To cg not Filed.
41	D-WP(C)/53482/2025	SONITA BISWAL	2025-12-22	Serial no-4 affidavit in the I.A not correctly mentioned. 2.Receipt Showing Serv.copy To cg not Filed.
42	D-CONTC/51648/2025	TAPAN NAYAK	2025-12-22	COPY OF ORDER PASSED W.P (C) NO.16368/2018 BE FILED THEN PUT FOR SR.INDEX BE CHANGED ACCORDINGLY
43	D-CONTC/53192/2025	LAXMAN BHOI	2025-12-22	Subject code not furnished. 2.Vernacular certificate not furnished
44	D-BLAPL/36432/2025	BHABANI SANKAR DAS	2025-12-22	i) Paragraph sl. no. of the petition not correct(Both petition and affidavit) after sl. no. 2 of the petition.
45	D-ABLAPL/39590/2025	RASHMI RANJAN MISHRA	2025-12-22	1. Ann.1 not legible.
46	D-BLAPL/39476/2025	ROHIT RANJAN RAY	2025-12-22	i) Page nos. 9 and 10 to be properly scanned.
47	D-CRLMA/39196/2025	LAMBODOR ACHARI	2025-12-22	Put up for SR after filing of c. copy of impugned order.

48	D-ABLAPL/39574/2025	BIBHUTI BHUSAN SWAIN	2025-12-22	1. Ann.2 not marked.
49	D-ABLAPL/39512/2025	AKSHAYA KUMAR SUBUDHI	2025-12-22	Index not properly page mark.
50	D-WP(C)/53174/2025	PARSURAM PANDA	2025-12-22	Annexure13 not filed
51	D-CONTC/44935/2025	ADV.	2025-12-22	Period of Delay 665 days .I.A. not filed
52	D-ARBP/51550/2025	M/S.SAUREDRA RAUTRAY, G.SAMANTARAY	2025-12-22	8-CAUSE TITLE NOT IN ORDER. Copy of Trial Court Judgement / Order - not filed 2.Cause Title not furnished 3. Provision of Law not correct 4.Code not indicated further SR after filling of consolidated petition with annexures,
53	D-BLAPL/39532/2025	SOUBHAGYA KUMAR DASH	2025-12-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. .Signature of the petitioner no.2 on V.Nama does not tally with cause title.2. Page nos.9 13 and 17 not neat and legible.
54	D-WP(C)/52591/2025		2025-12-22	Prayer before ground not furnished in the petition
55	D-BLAPL/39531/2025	DR. SIMANCHALLA RANJIT	2025-12-22	1. Synopsis and Date chart not alphabetic paginated in Index.2. As per Index, Annexure-2 not described in the Petition.
56	D-CRLMC/39657/2025	SEJAL NAYAK	2025-12-22	1. Put up SR after filing of Annexure -1 and page marked in Index.
57	D-WA/46004/2025	DR. KEDAR NATH TRIPATHY	2025-12-22	IN V.NAMA SIGNATURE and NAME OF PETNR IN HEADING NOT TALLY
58	D-BLAPL/39665/2025	SAPAN KUMAR LENKA	2025-12-22	.Subject Code incorrectly Mentioned
59	D-ABLAPL/39527/2025	SOUBHAGYA KUMAR DASH	2025-12-22	Page no. 9 and 10 are not properly scan
60	D-CRLMA/39727/2025	RAKESH BEHERA	2025-12-22	Consolidated cause title not in proper place put up for SR after removal of defect.
61	D-WP(C)/53619/2025	SURYA PRATAP DEO	2025-12-22	1. Date of copy of application not tally with Index.\ 2..Receipt Showing Serv.copy To cg not Filed.
62	D-WP(C)/51594/2025	MANOJ VERMA	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-FAO/51552/2025	SUVEN KUMAR PANI	2025-12-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
64	D-WP(C)/53090/2025	LAXMINARAYAN PATEL	2025-12-22	Index not correctly page marked
65	D-ABLAPL/39575/2025	SAMARESH PATTNAIK	2025-12-22	1. Name of PS not mentioned in the address of petitioners in CT. 2. Affidavit not sworn on behalf of Pet. no.2. 3. Ann.1 page 7 and 10 not legible. 4. Name of Pet No.1 in V.nama not tally with signature.

66	D-BLAPL/39679/2025	SUDHANSU SEKHAR DASH	2025-12-22	3-AUTHENTICATION FEE IS DEFICIENT.
67	D-WP(C)/52815/2025	MUHAMMEDYASIL	2025-12-22	1-COURT FEE IS DEFICIENT. 6/- to be paid
68	D-WA/52970/2025	SUMAN PATTANAYAK,A.G.A	2025-12-22	case no incorrect at top of petition
69	D-ABLAPL/39555/2025	TARA PRASAD MOHAPATRA	2025-12-22	1. PS Case No. mentioned in Para 2 not correct.
70	D-CRLMC/39585/2025	RAMANI KANTA PATTANAIK	2025-12-22	1. As per impugned order under Annexure-2,S.T.Case No. not mentioned in Synopsis and Petition.
71	D-CMAPL/53483/2025	ADV.	2025-12-22	Put up for SR after filing of c.copy of impugned order
72	D-BLAPL/39598/2025	KURESH PRASAD DASH	2025-12-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.L.T.I. of Petitioner nos.1 2 3 and 4 on V>Nama not attested.2.Page no.16 not neat and legible.
73	D-CRLREV/39251/2025	JITENDRA KUMAR MISHRA 2	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Detail address not mentioned o.p.s 1 to 3 in cause title
74	D-CRLMC/39707/2025	SUSHANTA KUMAR SAMANTARAY	2025-12-22	1-COURT FEE IS DEFICIENT. 1. Court fee of Rs.6/- not paid in the petition.
75	D-WA/52821/2025	GAJENDRANATH ROUT	2025-12-22	being aggrieved not furnished
76	D-MACA/40906/2025	SUSANT KUMAR MOHANTY	2025-12-22	further SR after filling of c copy
77	D-WP(C)/53505/2025	DEBASISH SAMAL	2025-12-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
78	D-WP(C)/52497/2025	ACHYUTA NANDA ROURAY	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 affidavit of the I.A not correctly mentioned.
79	D-CRLMA/39606/2025	ADV.	2025-12-22	Put up for SR after filing of c. copy of impugned order.
80	D-CRLMA/39341/2025	MANOJ KUMAR MOHANTY (2)	2025-12-22	Put up for SR after filing of c. copy of impugned order.
81	D-CRLMC/39136/2025	SOUMYA JYOTI BISWAL	2025-12-22	. Name of the Lower court not mentioned inSynopsis and Petition.
82	D-MACA/51825/2025	RAMANI RANJAN MOHANTY	2025-12-22	page no-1 c copy not legible, statutory deposit not made

83	D- CONTC/52771/2025	ADV	2025-12-22	i) Para no not correctly furnished in declaration
84	D-WP(C)/51579/2025	BIKRAM KESHARI MOHANTY	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 not neat.Age of the petitioner not tally with cause title and affidavit.
85	D- CRLMC/39579/2025	TUSHAR KANTA SAHOO	2025-12-22	1. Paragraph no. not correctly furnished in the petition.2.Order of NBW on cause title does not tally with Prayer of the petition.
86	D- CRLMA/39603/2025	ADV.	2025-12-22	Put up for SR after filing of c. copy of impugned order.
87	D-WP(C)/53729/2025	SAMIR KUMAR MISHRA	2025-12-22	OPLE Case No.4763/2025 mentioned in the synopsis,cause title, appears to be wrong.
88	D-WP(C)/53056/2025	SIBA SANKAR SAMANTARAY	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Age of the petitioner not tally with cause title and affidavit.
89	D-CRLA/38609/2025	LALITENDU BHUYAN	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 138 days delay . I.A.not filed 2.C.copy / Free copy of rej.order dtd.12-11-2024 vide annex.2 not filed put up for S.R after filing of c.copy of rej. order dtd.12-11-2024.
90	D- CRLMC/39008/2025	SK. ZAFARULLA	2025-12-22	1. Page no.8 not filed.
91	D-WP(C)/51568/2025	SANGHAMITRA ACHARYA	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper
92	D- ABLAPL/39559/2025	BHABANI SANKAR DAS	2025-12-22	14-NOT PROPERLY INDEXED. 1. PS Case No. mentioned in Synopsis not correct and GR Case No. left blank. 2. Name of Deponent, fathers name and occupation mentioned in Affidavit not correct. 3. Ann.1 page 9 to 11 and Ann.2 page 15 and 16 not legible. 4. Age of Pet. left blank in V.nama.
93	D-CRLA/37312/2025	PUSPAMITRA MOHAPATRA	2025-12-22	Appeal petition not proper format and good grounds not furnished.
94	D- ABLAPL/39490/2025	RAJENDRA NARAYAN ROUT	2025-12-22	Book Mark Defects 1. Page marking of Bail Petition be corrected as per Index. 2. Ann.2 not correctly mentioned in Book mark.

95	D-BLAPL/39334/2025	SURAJ MOHANTY	2025-12-22	i) Date of F.I.R. not correct in Date chart..ii) Sl. no.1 of the affidavit not correct.iii) Page 21 not legible.
96	D-ABLAPL/35543/2025	ASIT KUMAR OTTA	2025-12-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Date of F.I.R. not correct in para- 1 of the petition.
97	D-WP(C)/53157/2025	RAMAKRISHNA BISOI	2025-12-22	1.Honorable The C.J not mentioned in page 2.
98	D-CONTC/51677/2025	ADV.	2025-12-22	COPY OF C.T ALONG WITH DISP. OF ORDER PASSED IN W.P.(C) NO.14946/2024 BE FILED THEN PUT UP FOR SR
99	D-CRLMC/39480/2025	SUSANTA KUMAR TRIPATHY	2025-12-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
100	D-CRLMP/39663/2025	SWAGAT KUMAR SAHU	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
101	D-WP(C)/52975/2025	SUBRAT KUMAR NAYAK	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Age of the deponent in affidavit does not tally with cause title.2.Signature of the deponent does not tally with affidavit.3.Signature of the petitioner in V.Nama does not tally with cause title
102	D-WP(C)/53231/2025	LINGARAJ SARANGI	2025-12-22	1. Paragraph no. not correctly furnished in the petition.
103	D-WP(C)/53029/2025	BHASKAR SAMANTARAY	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
104	D-WP(C)/53022/2025	KABIR KUMAR JENA	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexur-1 not marked. 2..Receipt Showing Serv.copy To cg not Filed.
105	D-WP(C)/53755/2025	BRAJA MOHAN SARANGI	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Serial-4 not correctly mentioned in the affidavit.
106	D-WP(C)/51620/2025	SHASHI BHUSAN JENA	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.

107	D-WP(C)/53757/2025	BRAJA MOHAN SARANGI	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 not correctly mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.
108	D-CONTC/51452/2025	ADV	2025-12-22	Period of Delay 448 DAYS
109	D-CRLREV/37591/2025	OM SWARUP	2025-12-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Period of Delay 170 days delay.I.A.not filed 1. Nomenclature not correctly mentioned in the entire petition.2. sl. no.4 of affidavit not proper.3. under taking for odia translate copy not furnished.3. page nos. 36 and 37 partially neat.4. page nos. 46 to 50 not mentioned in the index under annex.5.
110	D-WP(C)/53354/2025	BISWAJIT MOHAPATRA	2025-12-22	Address of the Respondent no-3 not mentioned in the cause title.
111	D-WP(C)/53750/2025	BRAJA MOHAN SARANGI	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Serial no-4 not correctly mentioned in the affidavit.
112	D-BLAPL/39426/2025	TARA PRASAD MOHAPATRA	2025-12-22	1. Page marking not done correctly, page mark 6 marked twice
113	D-CRLMC/39294/2025	SAROJ KUMAR DASH	2025-12-22	1. As per impugned order under Annexure-1, the name of the Lower court does not tally with cause title.
114	D-WP(C)/53406/2025	SAROJ KUMAR DASH	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
115	D-CRLREV/39463/2025	GYANA RANJAN MOHANTY	2025-12-22	1.Good ground certificate not furnished.
116	D-WP(C)/53518/2025	SUBHADUTTA ROURAY	2025-12-22	Address of op-6 not filed.
117	D-BLAPL/39443/2025	MRITUNJAY BANERJEE	2025-12-22	1. Pending before the court not furnished in cause title of the application. 2. Father s name of the petitioner and vill. name mentioned in the cause title is not tally with Rejection order. 3. Age of the petitioner mentioned in the cause title is not tally with Rejection order
118	D-WP(C)/52228/2025	ASIT KUMAR JENA	2025-12-22	Annexure-4 not neat.
119	D-WP(C)/48896/2025	PRAMOD KUMAR PADHEE	2025-12-22	1.Annexure- VI not attested.
120	D-WP(C)/52870/2025	PRASANNA KUMAR RATH (1)	2025-12-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Date of Judgement vide annex-2 not tally with Index.Name of the Respondent not correctly mentioned in the affidavit
121	D-WP(C)/53747/2025	BRAJA MOHAN SARANGI	2025-12-22	Index not page marked
122	D-ABLAPL/39475/2025	PRASANT KUMAR BARIK	2025-12-22	i) Father name of the deponent not correct in Affidavit.ii) Page no. 11 not legible.
123	D-BLAPL/39530/2025	SOUBHAGYA KUMAR DASH	2025-12-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
124	D-WP(C)/53449/2025	RAMESH CHANDRA JENA	2025-12-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of photocopy under Annexure-3 does not tally with Index.2. Page nos.23 25 26 and 28 not neat and legible.
125	D-ABLAPL/39503/2025	SK JONED FAIZ	2025-12-22	14-NOT PROPERLY INDEXED. 1. Name of PS not properly mentioned in Synopsis. 2. Name of Deponent mentioned in Affirmation not correct.
126	D-BLAPL/39369/2025	SURYAKANTA DWIBEDI	2025-12-22	1. Page marking not done correctly in application. After page 12 , there is marked as page 14
127	D-CRP/53587/2025	AMIT PRASAD BOSE	2025-12-22	Question of Maintainability.
128	D-WP(C)/52107/2025	GAJENDRANATH ROUT	2025-12-22	.Subject Code Not Furnished .
129	D-CONTC/51559/2025	SURENDRA KUMAR SAHOO	2025-12-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED THE NAME OF OF HEAD MASTER-CUM- SECRETARY NOT SPECIFICALLY MENTIONED
130	D-BLAPL/39528/2025	JAGABANDHU SAHU	2025-12-22	1. P.S. name not tally with rej. order
131	D-RVWPET/53912/2025	AMIT PRASAD BOSE	2025-12-22	i) Petitioners in RVWPET are not party in wp(c), leave petition may be filed in RVWPET. ii) Petitioner has not been authorization of other petitioner. iii) Neat copy of page no. 57 and 72 are to be filed. iv) Put up for SR reg. calculation of limitation after disposal of I.A. filed for dispensing with c. copy of impugned order under Anx-1 and removal of defects.
132	D-ABLAPL/39502/2025	BIJAY JENA	2025-12-22	1. Name of Informant appearing in Para 2 be redacted.
133	D-BLAPL/39523/2025	JAJATI KESHARI KHUNTIA	2025-12-22	As per index page no.12 not found
134	D-WA/52539/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-12-22	Para no. not correctly furnished in appeal memo.
135	D-CRLMC/39290/2025	SAROJ KUMAR DASH	2025-12-22	ABLAPL No. not correctly furnished in reference Certificate.

136	D- ABLAPL/39546/2025	RUDRA NARAYAN PARIJA	2025-12- 22	1. Complete Ann.2 not filed.
137	D-WP(C)/53499/2025	NARENDRA KUMAR LENKA	2025-12- 22	.Subject Code incorrectly Mentioned
138	D- CMAPL/53055/2025	SOUGAT DASH	2025-12- 22	i) Address of the Honble court wrongly furnished. ii) The matter of wrongly mention in affidavit at page no. 6. ii) Code Incorrect.
139	D- BLAPL/39448/2025	SUBODH KUMAR MOHANTY	2025-12- 22	1. page no 11 not legible
140	D-WP(C)/51546/2025	PRASANNA KUMAR MISHRA	2025-12- 22	Under Section 22(2) of the Orissa Survey and Settlement Act, 1958 (Annexure-5) mentioned in the prayer portion appears to be wrong.
141	D-WA/52408/2025	DURGESH NARAYAN RATH	2025-12- 22	Para no. not correctly furnished in declaration of I.A.
142	D-WP(C)/51747/2025	JAGAJIBAN PRADHAN	2025-12- 22	D.C.fee of Rs.2/- to be paid in V.nama
143	D- BLAPL/39454/2025	SOUMYA RANJAN DAS	2025-12- 22	1. Signature of the petitioner furnished in the V. nama not tally with name mentioned in the cause title and V.Nama

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 22-12-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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